NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/272/ (IB)/2017

NAME OF THE PETITIONER(S)

: ULTRATECH CEMENT LTD

NAME OF THE RESPONDENT(S)

: GOLDEN PROSPEROUS PROPERTY DEVELOPERS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M A- VIDYA

LOUNSEL FOR PETITIONER

A-Nidya.

B- SHAKTHI PRIYA

(FOR KING & PARTRIDGE)

B. Shalothi Riya

T-Muragemolln S.M. Meora Mobilda

Coensel for Besponder

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ORDER

Counsel for petitioner present. Counsel for respondent present and filed counter. Counsel for petitioner prayed time for placing clarifications on the affidavit and the bank statement u/s 9(3)(b)& (c) of I& B Code, 2016 filed by them. Time extended for hearing submission by both the sides. Put up on 28.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)